(d) the number of warehouses that had to be closed during the last three years showing the amount of loss incurred and the reasons for the same?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K.P. SINGH DEO): (a) A STATEMENT is enclosed.

(b) & (d) Information is being collected.

(c) It would be difficult to make any general statement on the comparative economics of construction of godowns vis-a-vis hiring them because the specifications of the godowns constructed by the Corporation are not strictly comparable with the specifications of the hired godowns. The difficulty is further compounded because the rental varies from agency to agency.

Statement

Statement Referred to in Reply to Part (a) of Unstarred Question No. 4223 for Answer in the Lok Sacha on the 16th December, 1985

As on	Requirement of storage capacity for foodgrain stock held by FCI on the basis of achievable capacity utilisation (Million tonnes)	Covered storage capacity with F.C.I.		
		Owned	Hired (Mill	Total
1.7.1983	13.41	8.41	8.10	16.51
1.7.1984	19.24	8.71	9 94	18.65
1.7.1985	21.61	9.10	10.71	19.81

[Translation]

Allocation of Funds to States for Drinking Water Supply in Rural Areas

4224. SHRI VIRDHI CHANDER JAIN:
SHRI H.A. DORA: Will the
Minister of AGRICULTURE be pleased to
state:

- (a) the amount provided by Government to each State in the Seventh Five Year Plan to solve drinking water problem in rural areas;
- (b) whether Central Government would be successful in finding a permanent solution in the Seventh Five Year Plan to the aforesaid problem in desert areas of the country having many villages in an area of 25 to 200 kilometre, where drinking water is saline or the water is not available at all; and
 - (c) if so, to what extent?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOP-MENT (SHRI CHANDULAL CHANDRA-KAR): (a) In the Seventh Five Year Plan provision of funds for rural water supply is as follows:

1.	States/U.Ts. Plan Rs.	in crores
	Rural Water Supply under	2253.25
	Minimum Needs Programme	•

2. Central Plan

Centrally Sponsored
Accelerated Rural Water
Supply Programme (ARP).

1201.22

TOTAL:

3454.47

State-wise allocation of funds under MNP in the Seventh Plan is given in the statement below.

(b) & (c) During the Seventh Five Year Plan, the programme would aim at covering the identified problem villages on the existing criterion based on the earlier survey or the subsequent survey and full coverage of partially covered villages/habitations including those in desert areas with special emphasis on Scheduled Castes/Scheduled Tribes habitations.

Statement

Statement showing MNP provision in the State Plans for Rural Water Supply.

(Rs. in crores)

SI. No.	1	ates 'U.Ts. Seventh Plan 1985-90 MNP Provisions	
1.	Andhra Pradesh	140.00	
2.	Assam	90.00	
3.	Bihar	95.00	
4.	Gujarat	80.00	
5.	Haryana	105.00	
6.	Himachal Pradesh	68.00	
7.	Jammu & Kashmir	120.00	
8.	Kerala	81.00	
9.	Karnataka	75.00	
10.	Madhya Pradesh	143.00	
11.	Maharashtra	460.00	
12.	Manipur	22.00	
13.	Meghalaya	30.00	
14.	Nagaland	15-00	
15.	Orissa	40.00	
16.	Punjab	65.00	
17.	Rajasthan	150.00	
18.	Sikkim	10.00	
19.	Tamil Nadu	175.00	
20.	Tripura	20.00	
21.	Uttar Pradesh	175.00	
22.	West Bengal	35.00	
23.	A&N Islands	8.00	
	Arunachal Pradesh	18.00	
	Chandigarh		
	Dadra & N. Nagar H		
	Delhi	6.00	
	Goa, Daman & Diu	5.00	
•	Lakshadweep	1.50	
	Mizoram Pondicherry	18.00° 2.00	
<u></u>	I OUGIOUCITY	2.00	

Scheme Re: Beautification of Varanasi

SHRI MADAN PANDEY: WILL 4226. the Minister of URBAN DEVELOPMENT be pleased to state whether Government are considering any scheme at Central level for the beautification of Varanasi, the cultural centre of India and, for the development of its 'Ghats'?

THE MINISTER OF STATE IN THE. MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): The Ganga Project Directorate under the Ministry of Environment and Forests have considered a special action programme which seeks to integrate the Schemes for River Quality Improvement with city development. This Ministry is not aware of any scheme being. considered for the development of its Ghats.

[English]

Rural Development Scheme under the New 20-Point Programme in Orissa

- 4227. DR. KURUPASINDHU BHOI: Will the Minister of AGRICULTURE bepleased to state:
- (a) whether Government have received any scheme from the Government of Orissa for rural development under new 20-Point Programme in various parts of Orissa during the year 1983-84; and
- (b) if so, the details of the action taken. thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOP-MENT (SHRI CHANDULAL CHANDRA-KAR): (a) & (b) The major rural development programmes of this Ministry under the new 20-Point Programme are Integrated Rural Development Programme (IRDP). National Rural Employment Programme-(NREP). Rural Landless Employment Guarantee Programme (RLEGP) and Surplus. Land distribution. These are continuing programmes. Only, under the RLEGP State: Governments are required to prepare projects and submit them to Central Government for approval. The Government of Orissa had submitted 10 projects involving a cost of Rs. 2721.52 lakhs during 1983-84. Out of these 8 projects involving a cost of Rs. 2002.53 lakhs have been approved.